

REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-FIFTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI**

July, 1956

0.12

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

1. Sardar Hukam Singh—*Chairman.*
2. Shri Raghunath Singh.
3. Shri Nageshwar Prasad Sinha.
4. Shri Ganesh Sadashiv Altekar.
5. Shri Goswamiraja Sahdeo Bharati.
6. Shri Narendra P. Nathwani.
7. Shri Radheshyam Ramkumar Morarka.
8. Shrimati Ila Palchoudhuri.
9. Shri N. Rachiah.
10. Dr. Natabar Pandey.
11. Shri Bhawani Singh.
12. Shri T. B. Vittal Rao.
13. Shri C. Madhao Reddi.
14. Shri N. Sreekantan Nair.
15. Shri Rayasam Seshagiri Rao.

SECRETARIAT

Shri N. C. Nandi—*Deputy Secretary.*

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I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this, their Fifty-fifth Report.

2. The Committee met on the 17th July, 1956 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 20th July, 1956.

3. The members whose resolutions had been included in the List of Business for the 20th July, 1956, and the representatives of the Ministries concerned had been invited to present their views on these resolutions before the Committee. Sarvashri Brajeshwar Prasad and Radha Raman attended the sitting.

4. The Committee, after hearing the members-in-charge and the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the resolutions in the List of Business for the 20th July, 1956, recommend the following time-table:

(1) Resolution regarding Enquiry into the working of the Income-Tax Department.	Out of the total time of 3½ hours allotted to this Resolution, 54 minutes were taken up on the 25th May, 1956. The balance of 2 hours and 36 minutes would be available on the 20th July, 1956.
(2) Resolution regarding Representation of African and Asian Nations in U.N.O.	2 hours.
(3) Resolution regarding Naval Ship-yard.	2 hours.
(4) Resolution regarding Ministry of Social Welfare.	3 hours.

HUKAM SINGH.

NEW DELHI;
The 17 July, 1956.

APPENDIX

Motion re: Adoption of the Fifty-fifth Report of the Committee on Private Members' Bills and Resolutions

The following motion was moved by Sardar Hukam Singh and was adopted by the House on the 20th July, 1956:

"That this House agrees with the Fifty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 18th July, 1956."

[L.S. Deb., Part II, dated the 20th July, 1956]